

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**ORIGINAL APPLICATION NO. 180/000645/2018**

Thursday, this the 2<sup>nd</sup> day of August, 2018

## CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Sheeba Eapen, aged 57 years  
W/o.Sunish Thomas, Postal Assistant  
MACP III, Kottayam Head Post Office 682 001  
residing at Valanjattil  
Thazhathangady P.O 686005 ... **Applicant**

**[By Advocate Ms.Rekha Vasudevan]**

V.

1. Union of India, represented by the Secretary to  
Govt of India, Department of Post  
Dak Bhavan, New Delhi-110 001
  2. The Chief Postmaster General  
Kerala Circle, Trivandrum-695033
  3. The Postmaster General, Central Region  
Kadavanthra, Kochi 682 020
  4. The Sr.Suptd. of Post Officer, Kottayam Division  
Kottayam – 686 001

... **Respondents**

**(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))**

This application having been finally heard on 2.8.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

***Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Ms.Rekha Vasudevan, learned counsel for the applicant prays for permission to withdraw the Original Application with liberty to re-agitate the issue. The Original Application is permitted to be withdrawn with liberty to re-agitate the issue, if the applicant chooses to do so. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

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|---|---|--|
| Annexure A-1<br>issued by respondent no.4.    | - | Impugned order No.B1/03/RT dated 22.6.2018             |
| Annexure A-2<br>respondent                    | - | No.B1/RT/2017 dated 6.4.2017 issued by 4 <sup>th</sup> |
| Annexure A-3<br>by applicant no.1             | - | A copy of representation dated 4.4.2018 submitted      |
| Annexure A-4<br>by 4 <sup>th</sup> respondent | - | A copy of the order B1/44 dated 16.10.2018 issued      |
| Annexure A-5<br>by applicant no.2.            | - | A copy of representation dated 4.7.2018 submitted      |

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